



THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/7715/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Rajib Goswami
Principal Judge,
Family Court, Nalbari.

Dated Guwahati, the 18th December, 2019.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. FC.NLB/330 dtd. 12.12.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day casual leave on 13.12.2019, has been granted/rejected.

Yours faithfully,


sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-91/1994/7716/A, dated 18.12.19

Copy to:

1. The Systems Analyst, Gauhati High Court.


18/12/19

JT. REGISTRAR (VIGILANCE)

Rolan